

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

24/02/2020

C.P./260/43/2018

O.A./260/14/2015

MRINMYA KANTI GHOSH

-V/S-

MR U SINGH AND ORS

ITEM NO:29

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. S. K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by the Learned counsel for the respondents that the order has been complied by the respondents and the same has been informed by way of filing show cause reply. Learned counsel for the applicant agrees to the submission. In view of this, the CP is dropped and notices issued are discharged.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>